

ITEM NO.71

COURT NO.14

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 368/2025

ASHA

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

FOR ADMISSION

WITH

W.P.(C) No. 324/2020 (PIL-W)

ATTORNEY GENERAL FOR INDIA AND MR. K. PARAMESHWAR, ADVOCATE (AMICUS CURIAE)

IA No. 114186/2025 - CLARIFICATION/DIRECTION

W.P.(C) No. 823/2025 (X)

FOR

FOR EXEMPTION FROM PERSONAL APPEARANCE ON IA 18468/2026

IA No. 18468/2026 - EXEMPTION FROM PERSONAL APPEARANCE

W.P.(C) No. 905/2025 (PIL-W)

FOR EXEMPTION FROM FILING O.T. ON IA 237094/2025

FOR EARLY HEARING APPLICATION ON IA 237098/2025

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 258721/2025

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 271769/2025

FOR impleading party ON IA 271841/2025

FOR INTERVENTION/IMPLEADMENT ON IA 271841/2025

FOR EXEMPTION FROM FILING O.T. ON IA 295722/2025

IA No. 258721/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 237098/2025 - EARLY HEARING APPLICATION

IA No. 295722/2025 - EXEMPTION FROM FILING O.T.

IA No. 237094/2025 - EXEMPTION FROM FILING O.T.

Date : 27-01-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :Mr. Basa Mithun Shashank, Adv.
Mr. Pramod Kumar Singh, Adv.
Mr. Manish Tiwari, AOR

Dr. Aditya Sondhi, Sr. Adv.
Mr. Pawan Reley, AOR
Mr. Rijuk Sarkar, Adv.
Mr. Akshay Lodhi, Adv.
Mr. Gaurav Kumar, Adv.
Ms. Simran Singh, Adv.
Mr. Aradhya Agarwal, Adv.
Mr. Tanish Rawat, Adv.
Ms. Aradhya Agarwal, Adv.

Petitioner-in-person

For Respondent(s) :

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Ms. Shradha Deshmukh, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Rohan Gupta, Adv.
Mr. Madhav Sinhal, Adv.

Mr. Sudarshan Lamba, AOR
Ms. Aishwarya Bhati, A.S.G.
Ms. Ruchi Kohli, Adv.
Ms. Astha Singh, Adv.
Mr. Chitrangda Rashtravara, Adv.
Mr. Rajbahadur Yadav, Aor, Adv.

Ms. Eliza Barr, Adv.
Ms. Disha Singh, AOR

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.
Mr. Tejasvi Kumar Sharma, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Sarthak Mehrotra, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Bhagwant Deshpande, Adv.
Ms. Subhi Pastor, Adv.

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Akshay Amritanshu, AOR
Mr. Nikunj Gupta, Adv.
Mr. Abhay Nair, Adv.

Mr. Sarthak Srivastava, Adv.
Ms. Ishika Gupta, Adv.
Mr. Mayur Goyal, Adv.
Mr. Sarthak Arya, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. T.k. Nayak, Adv.
Ms. Marbiang Khongwir, Adv.
Ms. Olivia Bang, Adv.

Mr. P. Venkatraju, Adv.
Mr. Kumar Abhishek, Adv.
Ms. G. Sushmita, Adv.
Mr. Sravan Kumar Karanam, AOR

Ms. Shraddha Chirania, Adv.
Mr. Kunal Mimani, AOR

Mrs. Aiswarya Bhati, A.S.G.
Ms. Ruchi Kohli, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Shradha Deshmukh, Adv.
Mr. Ishaan Sharma, Adv.
Ms. Shreya Jain, Adv.

Ms. Swati Ghildiyal, AOR
Mr. Nimesh Bhatt, Adv.
Mr. Nimesh Baht, Adv.

Mr. Harish Pandey, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Varun Chugh, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Kanu Agrawal, Adv.

Ms. Mrinal Elker Mazumdar, Adv.
Ms. Indira Bhakar, Adv.
Mr. Mukesh K Verma, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Santosh Ramdurg, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Amrish Kumar, AOR

Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. Rohit Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Saurabh Rohilla, Adv.
Mr. Loveli Tyagi, Adv.
Mr. K.p. Singh, Adv.
Mr. Hari Sahteshwar, Adv.
Mr. Sunny Kapoor, Adv.

Ms. Vanshaja Shukla, AOR
Ms. Ankeeta Appanna, Adv.
Ms. Madhura Chitnis, Adv.

Dr. Aditya Sondhi, Sr. Adv.
Mr. Pawan Reley, AOR
Mr. Rijuk Sarkar, Adv.
Mr. Akshay Lodhi, Adv.
Mr. Gaurav Kumar, Adv.
Ms. Simran Singh, Adv.
Mr. Tanish Rawat, Adv.
Ms. Aradhya Agarwal, Adv.

Mr. Sanjay Jain, AOR

Mr. Sarim Naved, Adv.
Mr. Saurabh Sagar, Adv.
Mr. Zeeshan Ahmed, Adv.
Mr. Mohammad Nouman, Adv.
Ms. Sugandha Anand, AOR

Ms. Abiha Zaidi, AOR
Mr. Hamza Lakdawala, Adv.
Ms. Suriti Chowdhary, Adv.
Mr. Pritam Raman Giriya, Adv.
Ms. Arushi, Adv.
Ms. Tanya Sharma, Adv.
Mr. Bhumitra Dubey, Adv.

Mr. Ashish Bainsla, Adv.

Attorney General For India, AOR

Ms. Rashmi Nandakumar, AOR

Ms. Yashmita Pandey, Adv.

M/S. Nuli & Nuli, AOR

Mr. Anand Sanjay M Nuli, Sr. Adv.

Ms. Akhila Wali, Adv.

Mr. Abhishekh Singh, Adv.

Mr. Ashish Wad, Adv.

Mr. Manoj Wad, Adv.

Ms. Swati Arya, Adv.

Mr. Chirag Sharma, Adv.

Mr. Deepanshu Verma, Adv.

M/s J S Wad And Co, AOR

Mrs. Archana Pathak Dave, A.S.G.

Ms. Aishwarya Bhati, A.S.G.

Mr. Kamal Digpaul, Adv.

Ms. Ruchi Kohli, Adv.

Ms. Harshita Chobey, Adv.

Ms. Shradha Deshmukh, Adv.

Ms. Seema Bengani, Adv.

Mr. Aman Shukla, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Purnendu Bajpai, Adv.

Mr. B.L.N. Shivani, Adv.

Mr. Ameyvikrama Thanvi, Adv.

Dr. N. Visakamurthy, AOR

Ms. Nandini Sen Mukherjee, AOR

Mr. Kunal Chatterji, AOR

Ms. Maitrayee Banerjee, Adv.

Mr. Rohit Bansal, Adv.

Mr. Varij Nayan Mishra, Adv.

Ms. Richa Kapoor, AOR

Mr. Aryan Prasad, Adv.

Ms. Jayna Kothari, Sr. Adv.

Dr. Anindita Pujari, Sr. Adv.

Ms. Aparna Mehrotra, Adv.

Mr. Shaileshwar Yadav, Adv.

Mr. Piyush Dwivedi, AOR

Ms. Diksha Verma, Adv.
Mr. Deepak Bhardwaj, Adv.
Mr. Braj Kishore Mishra, Adv.
Mr. Mrityunjay Pathak, Adv.
Mr. Jatinder Bir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Despite repeated orders passed by this Court and persuading the respondent(s) to appoint Chairman and Members of the Safai Karamchari Commission and placing on record the repeated assurances given by the learned Solicitor General and Additional Solicitor General, the matter was adjourned from time to time. However, there seems to be little progress or no progress at all in this direction. The affidavit of compliance filed would also indicate such appointment's are moving at a snail's pace.

2. As such, this Court is not satisfied with the reply filed and we make it explicitly clear that if within four weeks from today such appointment is not being made, this Court will be perforced to appoint an adhoc Committee for taking over the work of Safai Karamchari Commission.

3. Re-list after four weeks.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)